

husbandry, health, industries etc. aim at such development.

Encroachment on CPWD Land at Baluakhana, Gangtok

*583. SHRI NGANGOM MOHENDRA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the CPWD has got land at Baluakhana, Gangtok for construction of staff quarters ;

(b) if so, whether it is a fact that the State authorities have encroached on a portion of the land ; and

(c) if so, what steps are being taken to get the land vacated from the State authorities ?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :

(a) Some land at Baluakhana, Gangtok Sikkim belonging to the Government of India is under the control of C.P.W.D.

(b) The CPWD has reported that the State Government of Sikkim, Local Self-Government Department, have undertaken construction of a small shopping centre on the land.

(c) The matter has been taken up with the State Government.

**Uniformity in Distribution of cereals
through F.P.S. in States**

*586. SHRI NAVIN RAVANI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the quantity of wheat and rice given to card holders per head per month differs from State to State and from the Union Territory to Union Territory ;

(b) if so, the reasons therefor ;

(c) whether Government will consider to issue the cereals per head at par throughout the country ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE
MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : Under the scheme of public distribution of essential commodities, the Central Government assists the States by supply of wheat and rice, meant for public distribution, to the State Governments. The actual distribution of such foodgrains to the consumers in each State, including the quantity fixed for each consumer, falls within the purview of the respective State Governments. In fixing such quantities from time to time, the State Governments have to take a variety of factors into consideration, including the local conditions, tastes of consumers, size of allocations of foodgrains to the States, etc. The Central Government does not consider it feasible to lay down a policy for issue of cereals at a uniform rate to consumers throughout the country, because of variation in the circumstances existing in the respective States/Union Territories at different points of time. Moreover, in a system of public distribution, which is based on coordination between the Centre and the States, a certain measure of flexibility and freedom of action to the States is essential for the successful implementation of the system.

**Delay in Action on Complaints Lodged
with CPWD Enquiry Offices**

*589. SHRI MANOHAR LAL SAINI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the complaints lodged with the CPWD Enquiry Offices are generally not attended to the same day but it takes a number of days to attend the same ;

(b) if so, the reasons thereof and steps proposed to ensure speedy attention to the complaints lodged by the residents ;

(c) whether the senior officers pay regular visits to the Enquiry Offices ; and

(d) if so, have they come across such instances ?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :